

**(2024) 10 DRAT CK 0022**

**Debts Recovery Appellate Tribunal, Mumbai Bench**

**Case No:** Misc. Appeal No.187 Of 2024

Sandeep H  
Sahasrabudhe & Anr

APPELLANT

Vs

HDFC Bank Ltd. & Ors

RESPONDENT

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**Date of Decision:** Oct. 29, 2024

**Acts Referred:**

- Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 - Section 13(2), 13(13), 14
- Transfer of Property Act 1882 - Section 53A, 54

**Hon'ble Judges:** Ashok Menon, Chairperson

**Bench:** Single Bench

**Advocate:** Inderjeet Hingane, Ismail Nashikwala

**Final Decision:** Dismissed

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**Judgement**